

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER : CP 68/15  
PETITION NUMBER : TP 149/17  
NAME OF THE PETITIONER (S) : VIDUSH BHARTIA COMMERCIAL ENTERPRISES PVT. LTD.  
NAME OF THE RESPONDENT (S) : ----  
UNDER SECTION : FOR ADMISSION

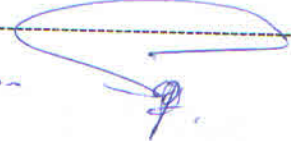
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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1. SATI. P. JUAN  
SPT Legm

Advocate for petitioner



Counsel for Petitioner Company is present. He has filed 1 more set of copies. Notices issued to the OL, ROC and RD not received.

Registry is directed to issue intimation to them.

Posted to 08.03.2017.

  
MEMBER (J)

  
MEMBER (T)